

(c) if so, the time by which these centres will be opened and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

#### **Take-over of Electronics Research Development centre, Trivandrum**

4387. SHRI VAKKOM PURUSHOTHAMAN: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government propose to take over the Electronics Research Development Centre at Trivandrum which at present is functioning under the State Government;

(b) if so, whether any final decision has been taken; and

(c) the response of the State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, OCEAN DEVELOPMENT AND SPACE (SHRI K.R. NARAYANAN): (a) to (c). Government of Kerala and Department of Electronics have mutually agreed to the transfer of administrative control of Electronics Research and Development Centre to Department of Electronics.

#### **Banjara Community**

4388. SHRI RADHAKANTA DIGAL: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to introduce a legislation providing for treatment of 'Banjaras' all over the country as one community;

(b) if so, when such legislation is proposed to be introduced; and

(c) the steps taken in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (c). The declaration of Scheduled Castes and Scheduled Tribes in any State are governed by Articles 341 & 342 of the Constitution. Any changes in the list of Scheduled Castes and Scheduled Tribes in any State can be carried out only by a legislation by Parliament. All suggestions for amendment of the lists will be examined before a Bill is brought before Parliament.

#### **Manufacturing of Space Qualified Electronic Filters**

4389. SHRIMATI USHA CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether India has developed the capability to manufacture space-qualified electronic filters, a critical component in satellite's communication equipment;

(b) if so, the details thereof; and

(c) when it will be produced regularly?

THE MINISTER OF STATE IN THE